NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/412/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRL ADVISORS LLP

NAME OF THE RESPONDENT(S)

: RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Monica Chopda · R For T. K. Bharkar

Aashish Jain Lunia For Surana a Surana

Counsel for Petitioner

Council Joe Regardent

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for filing copy of order from the NCLAT where an appeal has been preferred against the order passed by the Division Bench in a connected matter. Time extended at request. Put up on 15.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)